

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.330/92

Ajit Ramchandra Shinde,
NL-4/38/04, Sector -11,
Nerul, New Bombay-400 706.

.. Applicant

-versus-

1. Secretary,
Department of Atomic Energy,
Anushakti Bhavan, CSM Marg,
Bombay - 400 039.
2. Inspector General(Security),
Department of Atomic Energy,
Anushakti Bhavan, CSM Marg,
Bombay - 400 039.
3. Controller,
Bhabha Atomic Research Centre,
Central Complex, Trombay,
Bombay - 400 085.
4. Shri V.R.Shiwle,
Security Officer,
through
The Chief Security Officer,
Bhabha Atomic Research Centre,
Central Complex, Trombay,
Bombay - 400 085. .. Respondents.

Coram: Hon'ble Shri M.Y.Priolkar, Member(A)

Hon'ble Shri V.D.Deshmukh, Member(J)

Appearances:

1. Applicant in person.
2. Mr.A.I.Bhatkar
Advocate for the Respondents.

ORAL JUDGMENT: Date:29-3-1993
(Per M.Y.Priolkar, Member(A))

Heard applicant in person, and
Mr.A.I.Bhatkar for the respondents.

2. This O.A. had been filed by the applicant for his grievance that he had not been promoted to the post of Deputy Chief Security Officer in the B.A.R.C. Bombay.

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3. The applicant appeared today in person and stated that he has since been promoted and that he has no grievance now ^{and} he would like to withdraw this application. Mr.A.I.Bhatkar for the respondents has no objection.

4: This application is accordingly dismissed as withdrawn with no order as to costs.



(V.D.DESHMUKH)
M(J)



(M.Y.PRIOLKAR)
M(A)

M(3)